

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/ VC Mode (Hybrid)]*

**ITEM No.05**  
**C.P. (IB) No.172/BB/2022**

**IN THE MATTER OF:**

M/s. Loktra Technologies Pvt. Ltd.

... Petitioner

**Order under Section 10 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 15.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Nivedita R. S.  
For the Respondent No.15 : Shri Surya S.

**ORDER**

1. Heard the Ld. Counsels for the Petitioner and the Respondent No.15.
2. List the case on **20.05.2024**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

Puja

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**